MANIPUR GAZETTE

E X T R A O R D I N A R Y
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OFFICE OF THE
KAKCHING KHUNOU MUNICIPAL COUNCIL
KAKCHING KHUNOU, KAKCHING DISTRICT, MANIPUR-795103

N O T I F I C A T I O N

Kakching Khunou, the 5th December, 2025

No.14/2/2025-KKMC*:* In accordance with the provisions under Section 211(I) and 212 of the Manipur Municipalities Act, 1994, it is hereby notified for information to the general public that vide Resolution No.1 of the Council meeting held on 05.12.2025,Kakching Khunou Municipal Council proposes to adopt "**The Model Manipur Unified Building Bye-Laws, 2024**," which was notified by Government vide notification No.BBL-101/1/2024-MAHUD-MAHUD-Part(1) dated 04.12.2024, and No.BBL-101/1/2022-MAHUD-MAHUD dated 31.12.2024, as "**Kakching Khunou Municipal Council Building Bye-Laws, 2025**" from the date of Notification in the Official Gazette of Manipur.

Any objection(s)/suggestion(s) to introduce the Unified Building Bye-Laws may be submitted to this office within 7 (seven) days from the date of notification. Objection(s)/ suggestion(s) received after the aforesaid period shall not be entertained.

Copies of the aforesaid "**Kakching Khunou Municipal Council Building Bye-Laws, 2025"** shall be available for inspection in the office of the undersigned from 11:00 AM to 3:00 PM on all the specified period of working days.The same will also be available at the Town Planning Department official website https://tpmanipur.mn.gov.in.

THAIKHUIPOU PAMEI,
Chief Executive Officer,
Kakching Khunou Municipal Council.

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Digitally signed by
Ngangbam Roben Singh
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